



The Bihar Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

3 PAUSA 1940(S)
(NO.PATNA 1206) PATNA, Monday, 24TH DECEMBER 2018

Patna High Court

The 24th December, 2018

ADDENDA AND CORRIGENDA TO PATNA HIGH COURT RULES, 1916
(FIFTH EDITION) C.S. NO. – 164

No.X-06-2018-94496/Adm.(Rules)Deptt—Consequent upon implementation of the CIS 1.0 NC (High Court) Version in the Patna High Court, the following amendments are made in the existing **Patna High Court Rules, 1916** effective from 02.01.2019:

1. Amendment in Rule- 8 under Part- II, Chapter- III:

Existing Rule	New Rule
Every person referred to in a petition or affidavit shall be described therein in such manner as will serve to identify him clearly, that is to say, by the statement of his correct name and address and such further description as may be necessary for his identification.	Every person referred to in a petition or affidavit shall be described therein in such manner as will serve to identify him clearly, that is to say, by the statement of his correct name, age, gender and address and such further description as may be necessary for his identification.

2. Amendment in Part- II, Chapter- IIIA:—

The Appendix A(i) [**PRESENTATION FORM FOR CIVIL MATTERS**] and A(ii) [**PRESENTATION FORM FOR CRIMINAL MATTERS**] under Part- II, Chapter- IIIA of the Patna High Court Rules, 1916 are substituted by the following Appendix A(i) and A(ii) :-

Appendix A(i)

IN THE HIGH COURT OF JUDICATURE AT PATNA
PRESENTATION FORM FOR CIVIL MATTERS
Columns in dark to be filled in by the Registry

Case Title	Code	
Token No.		
Case No.		
Filed Under Sections		
District	Code	
Before Single Judge / Division Bench / Spl. Bench		

Subject Matter	
Code	
Act Code	

Petitioner's/Appellant's/Applicant's
(Original Party Name, Age & Gender)

Mobile No., E-mail ID & Address (with pin code)	
Advocate's Name	Code

Versus

Respondent's/ Opponent's (Original Party
Name, Age & Gender)

Mobile No., E-mail ID & Address (with pin code)	
Advocate's Name	Code

Particulars of the Court / Authority below		Code
Case Type	Number	Year
Date of impugned decision/order		

Particulars of the Court / Authority of first instance		Code
Case Type	Number	Year
Date of decision / order of Court / Authority of first instance		

In case of group, particulars of lead/other matter/s:-

--

Advanced Copy Served to Otherside/Caveator /G.P.

Presented With Court Fee Stamp:

On the Memo

Rs.

On the Vakalatnama

Rs.

On the Certified Copies

Rs.

On the Affidavit

Rs.

Total Rs.

Total (in words) Rupees

Advocates' Welfare Fund Stamp

Rs.

Presented for

Presented by _____ (Sign.)

(_____) Name

This _____ day of _____ 20____

Received By	
Entries Made By	
Checked By	

Received additional Court Fee

Stamp of Rs.

Total (in words) Rupees

This _____ day of _____ 20____

Received Clerk	
----------------	--

Date :

Advocate:

Appendix A(ii)

IN THE HIGH COURT OF JUDICATURE AT PATNA
PRESENTATION FORM FOR CRIMINAL MATTERS

Columns in dark to be filled in by the Registry

Case Title	Code	
Token No.		
Case No.		
Filed Under Sections		
District	Code	
Before Single Judge / Division Bench / Spl. Bench		

Subject Matter	
Code	
Act Code	

Petitioner's/Appellant's/Applicant's
 (Original Party Name, Age & Gender)

Mobile No., E-mail ID & Address (with pin code)	
Advocate's Name	Code

Versus

Respondent's/ Opponent's (Original Party
 Name, Age & Gender)

Mobile No., E-mail ID & Address (with pin code)	
Advocate's Name	Code

Particulars of the Court below		Code
Case Type	Number	Year
Date of impugned decision/order		

Particulars of the Court below		Code
Case Type	Number	Year
Date of decision / order of Court of first instance		

Police Station's Name		Code
FIR Number / Complaint Case Number	Date	

Presented With Court Fee Stamp:

On the Memo

Rs.

On the Vakalatnama

Rs.

On the Certified Copies

Rs.

On the Affidavit

Rs.

Total Rs.

Total (in words) Rupees

Advocates' Welfare Fund Stamp

Rs.

Presented for

Presented by _____ (Sign.)

(_____) Name

This _____ day of _____ 20

Received By	
Entries Made By	
Checked By	

Received additional Court Fee
 Stamp of Rs.

Total (in words) Rupees

This _____ day of _____ 20

Received Clerk	
----------------	--

Date :

Advocate:

In case of group, particulars of lead/other matter/s:-

Advanced Copy Served to Otherside/P.P.

**By order of the Court,
(Sd) ILLEGIBLE,
Registrar General,**

**PUBLISHED AND PRINTED BY THE SUPERINTENDENT,
BIHAR SECRETARIAT PRESS, PATNA.
Bihar Gazette (Extra) 1206—571+100—Egazette
Website: <http://egazette.bih.nic.in>**